

## Declaration of Assets and Liabilities

Year 2020-21

I, RAJEEV RANJAN, son/daughter/wife of DINESH PRASAD

अ.स. (Ex 10)

aged 31 years, belonging to Bihar Legislative Assembly  
service and presently working as Research/Reference Assistant, BIA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                           | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|--------------------------------|----------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 35,000                         | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 1.9 Lacs.<br>saves.            | NIL            | NIL              | NIL              | NIL                   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | 10,000 rs<br>(Mutual funds)    | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | 500 rs.<br>(PPF)               | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Apache 160<br>(1.10 Lacs)      | NIL            | NIL              | NIL              | NIL                   |
| (vi)    | Jewellery (give details of weight and value)                                  | 20 gms.<br>(Gold)<br>1.0 Lacs. | NIL            | NIL              | NIL              | NIL                   |
| (vii)   | Other assets, such as values of claims / interest                             | NIL                            | NIL            | NIL              | NIL              | NIL                   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NIL  | NIL            | NIL              | NIL              | NIL                   |
| (v)     | Others (such as interest in property)                                                                                                       | NIL  | NIL            | NIL              | NIL              | NIL                   |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a)     | (i) Loans from Banks                                                                    | 11 Lach. (HDFC Bank)                                                | 10.02.2021                     |
|         | (ii) Loans from financial institutions                                                  | NIL                                                                 | NIL                            |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NIL                                                                 | NIL                            |
|         | (b) dues to departments dealing with supply of water                                    | NIL                                                                 | NIL                            |
|         | (c) dues to departments dealing with supply of electricity                              | NIL                                                                 | NIL                            |

|     |                                                                                                                                                     |                                                                     |     |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|-----|
|     | (d) dues to departments dealing with telephones                                                                                                     | NIL                                                                 | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | NIL                                                                 | NIL |
|     | (f) Other dues, if any                                                                                                                              | NIL                                                                 | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | ACK No → 70825852<br>0081120)<br>F.Y → 2020-21<br>Pan → AYMPR6784J. | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | NIL                                                                 | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | NIL                                                                 | NIL |
|     | (iv) Property Tax                                                                                                                                   | NIL                                                                 | NIL |

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110104056369

Gender :- M (M/F)

Date of Birth :- 21 06 1990 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly, Secretariat, Patna.  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nawada

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna.

Date: 11.02.2020

Signature: Rajeev Ranjan.

Name of Employee: RAJEEV RANJAN

Designation: Research/Reference Assistant

Department: Library.

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.